

I(ii) above. [Placed in Library. See No. LT-7441/89 for (i) and (ii).]

III. A copy each (in English and Hindi) of the following papers:—

(i) Annual Report and Accounts of the Indian Jute Industries' Research Association, Calcutta, for the year 1987-88, together with the Auditors' Report on the Accounts.

(ii) Review by Government on the working of Association.

(iii) Statement giving reasons for the delay in laying the paper mentioned at (i) above. [Placed in Library. See No. LT-7528/89, for (i) and (ii)].

**Order regarding the Lakshdweep Pradesh Council (Procedure and Conduct of Business and Consultation with Counsellors) Rules, 1988**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SANTOSH MOHAN DEV): Madam, I beg to lay on the Table, under sub-clause (2) of clauses 14 and 18 of the Lakshdweep (Administration) Regulations, 1988, a copy (in English and Hindi) of the Lakshdweep Gazette (Extraordinary) Volume XXIV, No. 6, dated the 2nd August, 1988, publishing the order dated the 28th July, 1988, regarding the Lakshdweep Pradesh Council (Procedure and Conduct of Business and Consultation with Counsellors) Rules, 1988. [Placed in Library. See No. LT-7509/89.]

**REPORT OF THE COMMITTEE ON PUBLIC UNDERTAKINGS**

SHRI KAMAL MORARKA (Rajasthan): Madam, I beg to lay on the Table a copy (in English and Hindi) of the Fifty-fourth Report of the Committee on Public Undertakings on action taken by Government on the recommendations contained in their Thirty fourth Report on Indian Airlines—Passenger Services.

**REPORTED RESIGNATION BY SOME CENTRAL MINISTERS**

उपसभापति: मालवीय जी, आपका व्यवस्था का प्रश्न क्या है? (व्यवधान) उन्होंने अगर इस्तीफा दिया तो चैयरमैन साहब उसके बारे में अनाऊंस करते। मोती लाल बोरा जी का अनाऊंस हुआ या नहीं?

श्री सत्य प्रकाश मालवीय: (उत्तर प्रदेश): मोती लाल बोरा जी ने तो राज्य सभा से इस्तीफा दिया है।

उपसभापति: मुझे मालूम नहीं है। (व्यवधान) आप मुझ से मत पूछिये।

श्री सत्य प्रकाश मालवीय: सात केन्द्रीय मंत्रियों ने मंत्री परिषद से इस्तीफा दिया है। मेरा व्यवस्था का प्रश्न यह था कि उसमें तीन मंत्री इस सदन के सदस्य हैं श्रीमती कृष्णा साहू, श्री रफीक अलम और श्री बिदेश्वरी दुबे जी। मैं यह जानना चाहता हूँ कि इन लोगों के इस्तीफा दिए जाने के बाद क्या यह मंत्री ग्रुप में काम कर सकते हैं या नहीं कर सकते हैं। इनको इस्तीफा दिए हुए एक सप्ताह हो गया है और बिहार के बारे में सारा वातावरण खराब हो गया है।

उपसभापति: देखिए, आपने जो व्यवस्था का प्रश्न उठाया, पहले तो श्रीमती कृष्णा साहू उस हाउस के मੈम्बर हैं। रफीक अलम जी इस हाउस के मੈम्बर हैं। उनका इस्तीफा यहां नहीं आया है। उनका इस्तीफा कहाँ गया है, मुझे नहीं मालूम उन्होंने इस्तीफा दिया है या नहीं दिया है।

**REFERENCE TO THE COLD BLOODED MURDER OF AN M.P.**

SHRI SANTOSH BAGRODIA (Rajasthan): Madam, I welcome Shri Yashwant Sinhaaji who has come here after a big ordeal. I also request you to kindly advise the Home Minister to give us the report on the brutal and cold blooded murder of hon. Member, Shri T. S. Gurung.\*

\*Expunged as ordered by the Chair